

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-462/2002 in
OA-1743/1997

New Delhi this the 28th day of October, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Shri C.R. Karmakar(Daftary),
S/o Sh. J.N. Karmakar,
Office of Chief Engineer,
PWD Zone-II, Govt. of NCT,
MSO Building,
New Delhi-1. Petitioner

(through Sh. T.C. Aggarwal, proxy for Sh. Jog Singh,
Advocate)

Versus

1. C.S. Rao, Secretary,
Ministry of Finance,
Department of Expenditure,
North Block,
New Delhi.
2. Sh. S.S. Dawra(Secretary),
Ministry of Urban Affairs &
Employment,
Nirman Bhawan,
New Delhi.
3. Bhvani Parsad,
Central Public Works Department,
Nirman Bhawan, New Delhi. Respondents

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned proxy counsel for petitioner's counsel
seeks permission to withdraw this Contempt Petition with
liberty to file a fresh O.A. Permission granted.
CP-462/2002 is dismissed as withdrawn. The petitioner is
granted liberty to file a fresh O.A. regarding the
grievances raised in this C.P., if so advised, in
accordance with law.

(Govindan S. Tampi)
Member(A)

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

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